

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1833/2018
M.A. No. 2046/2018

New Delhi, this the 9th day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Vidya Parkash Gupta Age 72 years
S/o Late Sh. Onkar Dass Gupta
R/o Flat No. 314, Great India Apts.
Plot No.15, Sector-6
Dwarka New Delhi-110075
Retired as Group 'A'.
2. Harcharna Jit Singh Age 71 Years
S/o Late Sri Sardar Singh
R/o F-33, 2nd Floor, Bali Nagar
New Delhi-110015
Retired as Group 'A'.
3. Hardas Singh Age 71 Years
S/o Late Sri Rajinder Singh
R/o 44/1, Lantana Street Emilia-1
Vatika City, Sector-49
Gurugram 122018
Retired as Group 'A'.
4. V.P. Marwah Age 73 Years
S/o Late Sh. Sri Rup Lal
R/o Flat No. 10-F Pocket K,
Sheikh Sarai- Phase 2,
New Delhi 110017
Retired as Group 'A'.
5. Ved Prakash Sehgal, Age 71 Years
S/o Late Sri Krishan Lal Saigal
R/o A2B/150B Ekta Apartments
Paschim Vihar,
New Delhi-110063
Retired as Group 'A'.
6. D.K. Agarwal Age 73 Years
S/o Late Sri Umesh Chand
R/o Flat No. JA/17B, DDA MIG Flats

Ashok Vihar Phase
New Delhi-110052
Retired as Group 'A' .

7. Akhilesh Kumar Age 73 years
S/o Late Sri Jugal Kishore Gupta
R/o Kothi No.A-4/208 Pashcim Vihar
New Delhi-110063
Retired as Group 'A' .

8. Sudarshan Khanna Age 70 Years
S/o Late Sri J.S. Khanna
R/o Flat No.20C, Pocket A-13
DDA Flats Kalkaji Extension
New Delhi-110019
Retired as Group 'A'. ... Applicants

(By Advocate : Shri D.K. Gupta)

Versus

Union of India : Through

1. The Secretary
Ministry of Communications
Govt. of India
Department of Telecommunications
Sanchar Bhawan, 20, Ashoka Road,
New Delhi-110001.

2. Director General
Dept. of Telecom., Govt. of India
Sanchar Bhawan, 20, Ashoka Road,
New Delhi -110001.

3. CMD, Bharat Sanchar Nigam Ltd.
BSNL Bhawan
Harish Chandra Mathur Lane,
Janpath, New Delhi-110001.

4. CMD Mahnagar Telephone Nigam Ltd.
Mahanagar Door Sanchar Bhawan
9, CGO Complex, Lodhi Road
New Delhi-110003.

5. CMD, Telecommunications Consultants India Ltd.
TCIL Bhawan
Greater Kailash-I
New Delhi-110048. ... Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. MA 2046/2018 filed for joining together is allowed.

3. The applicants, who retired in the STS Grade, filed the O.A. seeking the following relief(s):

“(a) To direct the Secretary Dept. Of Telecom to dispose of the representations of applicants with reasoned and speaking order within a period of Six weeks to extend the benefits at par with his juniors in view of the Hon’ble Supreme Court Judgements dated 21.1.2015 & 14.12.2017 in CA No.(s)4389 of 2010 and other judgments available on the same issue.

(b) The applicants shall be at liberty to take appropriate remedial measures as available to them under law, in case remain dissatisfied with the order passed by Respondent no.1.”

4. It is submitted that the applicants made number of representations vide Annexure A-1 to Annexure A-8 ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider Annexure A-1 to Annexure A-8 representations of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /